7. M/s. Simbholi Industries Pvt. Ltd.,

IS: 4450—1978 *Brandies*

1. M/s. Pampasar Distillery,
2. M/s. Khoday Distilleries Pvt. Ltd.,
3. M/s. Mysore Sugar Co. Ltd.,
4. M/s. Yezdi Distilleries,
5. M/s. Tilaknagar Distilleries and Industries Ltd.
6. M/s. Khoday Brewing and Distilling Industries.

IS: 5287-1969 *Country Spirit*

1. M/s. Pampasar Distillery,

India Surar and Refineries Ltd.,

Production of H.D. Polythelene

1984. SHRIMATI PRATIBHA SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that H. D. Polythelene is not in short supply and is being marketed below the manufacturers recommended price;

(b) if so, whether Government have decided to relax the policy for setting up of small scale units using H. D. Polythelene in non-backward districts as at present plastic products made from H. D. Polythelene is reserved for backward districts only; and

(c) if the answer to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The indigenous production of HDPE is less than the demand and therefore a part of the requirement is being met through imports. The indigenous producer of HDPE has not reported any dificulty in selling their production at the price fixed by them.

(b) and (c) Setting up of units in the small scale sector for the manufacture of following items based on HDPE is allowed in non-backward areas also:

1. Pipes for water and gas distribution.
2. High Molecular weight paper like film.
3. Blow moulded containers above 750 ml.
4. Industrial and engineering items.
5. HDPE woven sacks.

Issue of licence to M/s. Glaxo for manufacture of Betamethasone

1985. SHRIMATI USHA MALHOTRA:
SHRIMATI AZIZA IMAM:
SHRI K. V. R. S. BALA SUBBA RAO:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Glaxo has been licensed to manufacture Betamethasone/Valerate/Disodium Phosphate, if so, licence number, date and capacity approved;

(b) what were the raw materials asked for in their application of these items;

(c) whether any change has been allowed in the requirement of raw materials/chemicals later on, if so, the details thereof;

(d) whether any expansion of capacity of these items have been granted; and

(e) whether it is a fact that it has come to the notice of the Government that Glaxo is importing penultimates for the production of these items instead of producing from the

permitted raw materials, if so, how the company has been allowed to import penultimate ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b) Glaxo Laboratories (India) Limited were granted an Industrial Licence No. I/22/V-17/57 *inter alia*, for the manufacture of approximately 120 kgs. of 'Cortisone type compounds' (Cortison , Hydro Cortisone, Prednisone, Prednisolone) to be manufactured in three phases, first phase from an intermediate in the Hecogenin Synthesis, the "4-Bromo 17" compound; second phase from an earlier intermediate than "4-Bromo-17" compound, and the third phase without the importation of the intermediates necessary in the earlier phases. The details of raw materials indicated in their application for the final phase is attached. (*See* below) On 26th October 1959 the entry "Cortisone type of compounds" on the licence was amended to "Corticosteroids". On 12th October, 1964 they were granted substantial expansion to 300 kgs. of Corticosteroids viz. Cortisone, Hydrocortisone, Prednisone, Prednisolone and Betamethasone vide Licence No. L/22/236/54-Ch. III.

(c) No, Sir.

(d) They have been granted letter of intent on 12th December, 1980 for expansion in the production of Betamethasone from 300 kgs. to 425 kgs. per annum.

(e) It has come to the notice of Government that Glaxo Laboratories Limited have imported Triene, an intermediate for the manufacture of Betamethasone during 1978-79, 1979-80 and 1980-81. All aspects of this are being investigated.

Statement

Raw Materials for Production of Cortisone from Hecogenin

(1)	Hecogenin	Indigenous
(2)	Acetic Acid	"
(3)	Acetic anhydride	"
(4)	Benzene	"
(5)	Methanol	"
(6)	IMS. 74 o.p	"
(7)	Pyridine	Imported UK
(8)	Calcium Metal	" "
(9)	Ethyl acetate	" "
(10)	Chloroform	Imported
(11)	Ether (technical)	Imported UK
(12)	Acetone	Indigenous
(13)	Chromic chloride	Imported UK

In addition, there would be required a large number of small items, amounting in all to approximately £800 per annum (Rs. 1,06,666)